

and should remain in revenue, and it was communicated to the States. Therefore, some redistribution has been made. That is all that has happened.

Shri C. E. Basappa: May I know whether, although the Central Government has reduced the Central aid from Rs 20 to Rs 14 crores to Mysore for 1957-58, still they have informed the State Government that this aid will be provided only if they take some measures to increase their revenues?

Shri L. N. Mishra: For a particular State, I would require notice.

Shrimati Tarkeshwari Sinha: May I know whether the Finance Commission which toured the States recently has given some suggestions in regard to the importance of bringing about uniformity in the capital and revenue accounts, and if so, what is the nature of the suggestions?

The Deputy Minister of Planning (Shri S. N. Mishra): Their report has yet to be submitted and their suggestions in this regard will be made available to us only after the submission of the report.

Small Scale Industries

*614. **Shri Bahadur Singh:** Will the Minister of Commerce and Industry be pleased to state

(a) whether certain persons were selected under the Colombo Plan for training and study tour of small scale industries in some industrialised countries like Japan during the years 1956 and 1957,

(b) whether those persons have been sent abroad,

(c) if not, the reasons therefor,

(d) whether applications were invited for training in hosery machinery and cycle industry etc from the persons who were willing to make half

payment of the total expenditure abroad during such training; and

(e) the number of applications received and the action taken on the proposal?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir. Four persons in 1956 and two this year.

(b) Not yet, Sir

(c) The cases are still under the consideration of the foreign Government concerned.

(d) No, Sir

(e) Does not arise

Shri Shree Narayan Das: May I know the countries to which these persons are being sent?

Shri Manubhai Shah: These are going to Japan.

Shri Gajendra Prasad Sinha: May I know whether they have submitted their report?

Shri Manubhai Shah: They have not yet gone, and the Japanese Government have to take a decision on that.

Shri Mahanty: What is the method of selection?

Shri Manubhai Shah: We addressed letters to the various State Governments, various federations and associations of industries and the Development Commissioners' organisations. They interviewed certain candidates and they sent their recommendations. Most of the selections are from the State Government nominees.

Shri Mahanty: I would like to know what particular method was employed by the Government to screen the suggestions received from the various quarters.

Shri Manubhai Shah: As I said, the authority was delegated to the State Governments and the different associations, and later on their confidential reports sent to the Ministry, it was finally decided.

Shrimati Da Palchoudhury: May I know the type of small-scale industries that is being envisaged under this plan to send people to learn?

Shri Manubhai Shah: Bamboo ware from Japan, some tool cycle industries and their components, some hosiery and the like.

Central Silk Board

*615. **Shri Shankariah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount is allotted by the Central Silk Board for the issue of loans and grants to the Mulberry growers for the purpose of lift irrigation;

(b) how many persons have been given loan in the Mysore State, and

(c) whether any loan is granted for the purpose of sinking wells for the growth of Mulberry?

The Minister of Commerce (Shri Kanungo): (a) No funds, either in the form of loans or grants, have so far been allotted for specific purposes of lift irrigation, but such assistance has been granted for schemes received from the State Governments calculated to provide irrigation facilities for Mulberry growers

(b) Forty three for sinking wells only.

(c) Yes, Sir.

Shri Shankariah: May I know whether representations have been received since quite long ago and the Central Silk Board is putting of this question, and whether the State Governments have also been pressing for this?

Shri Kanungo: No, Sir. The proposals of the State Governments after proper vetting have been granted. A proposal of the Mysore Government is pending because details were not fully available.

Centre's Allocation for Kerala

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*616. { **Shri V. P. Nayar:**
Shri Vasudevan Nair:

Will the Minister of Planning be pleased to state:

(a) whether the Government of Kerala have requested for increase in the Central allocation made to the State from the Central Funds or under the Second Five Year Plan;

(b) if so, by how much;

(c) what are the specific reasons put forward by the State Government; and

(d) whether any discussion has been taken on the State Government's request?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) and (b). Yes, Sir. The Government of Kerala have requested for an additional provision of Rs. 38 crores under Agriculture, Industry and Power in the State Plan and have also suggested certain other schemes for implementation as part of the Central Government's Plan

(c) Reasons advanced refer to pressure of population on land, availability of essential raw materials in the State for industries like coir, automobile tyres, etc., and the problem of educated unemployed.

(d) The State Government have been requested to send specific schemes for consideration on merits.

Shri V. P. Nayar: I find from an answer to Starred Question No. 5 on 15th July, 1957, that the Central Government's investment in various States calculated on a per capita basis is only Rs 1 02 or Kerala State while it goes up to Rs. 49 for Madhya Pradesh, Rs. 19 to Madras, Rs. 97 to Orissa and so on. May I know whether in view of this very small